

BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL  
PRINCIPAL BENCH, NEW DELHI

ORIGINAL APPLICATION NO. 93/2025

**IN THE MATTER OF:**

**JAGAN PRASAD TEHARIYA**

**..... APPLICANT**

**Versus**

**STATE OF U.P. & ORS.**

**.....RESPONDENTS**

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<b>1.</b>	RESPONSE ON BEHALF OF DISTRICT FOREST OFFICER, AGRA IN COMPLIANCE TO THE ORDER DATED 16.10.2025 PASSED BY THIS HON'BLE NATIONAL GREEN TRIBUNAL, PRINCIPAL BENCH, NEW DELHI	
<b>2.</b>	A COPY OF THE DEMAND DRAFT OF THE SAID DEPOSITED AMOUNT OF 1,25,000 IS ENCLOSED HEREWITH AND MARKED AS ANNEXURE-1.	
<b>3.</b>	COPIES OF THE SITE PHOTOGRAPHS ARE ENCLOSED HEREWITH AND MARKED AS ANNEXURE-2.	

**THROUGH COUNSEL**

A handwritten signature in blue ink, appearing to read 'Bpsjadon', with a long horizontal stroke extending to the right.

BHANWAR PAL SINGH JADON  
STANDING COUNSEL FOR THE STATE OF U.P.  
[EMAIL-bhanwar09jadon@gmail.com](mailto:EMAIL-bhanwar09jadon@gmail.com)  
PHONE NO.-6375115224

Date: 29.10.2025

Place: NOIDA

378

BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL PRINCIPAL  
BENCH, NEW DELHI

ORIGINAL APPLICATION NO. 93/2025

IN THE MATTER OF:

JAGAN PRASAD TEHARIYA

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RESPONSE ON BEHALF OF DISTRICT FOREST OFFICER, AGRA IN  
COMPLIANCE TO THE ORDER DATED 16.10.2025 PASSED BY THIS  
HON'BLE NATIONAL GREEN TRIBUNAL, PRINCIPAL BENCH, NEW  
DELHI.

I, RAJESH KUMAR aged about 36 s/o RANG LAL MEENA presently  
working as **District Forest Officer, Agra**, do hereby solemnly affirm and state

under:

That I am the District Forest Officer of Agra and am well conversant with  
the facts of the present case; hence competent to swear this affidavit.

I state that the contents of the affidavit have been drafted by my  
counsel on my instructions and the contents of the same are true to my  
knowledge and nothing material has been concealed therefrom.



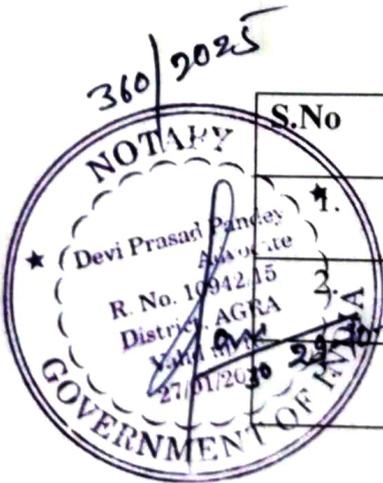
3. That the above mentioned O.A was listed for hearing on 16.10.2025 wherein the Hon'ble Tribunal directed the Deponent to file their reply/response. The relevant portion of the order has been reproduced herein:

6. *"The Divisional Forest Officer, Agra is directed to file action plan within ten days for utilization of amount deposited for compensatory plantation."*

4. That in compliance with the above instructions, the Range Forest Officer, Kirawali, has informed the deponent, that against the deposited amount of ₹1,25,000 for compensatory afforestation, plantation drive was conducted in the month of September, 2025. A copy of the demand draft of the said deposited amount of 1,25,000 is enclosed herewith and marked as **Annexure-1.**

5. That in the plantation drive **190 saplings** of the following seven species has been completed at **Runakta Forest Block** under **Kirawali Range**, covering a total area of **0.175 hectares**. The details of the species planted are given as below:

S.No	SPECIES	NO. OF SAPLINGS
1.	PARAS PEEPAL	25
2.	NEEM	18
3.	ARJUN	17



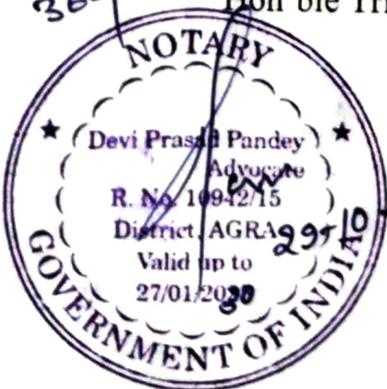
4.	PAPDI	25
5.	KANJHI	80
6.	BALAMKHEERA	10
7.	SHISHAM	15

Copies of the site photographs are enclosed herewith and marked as **Annexure-2.**

6. That in addition, the compensation amount of ₹2,00,000 received as fine for forest offence has been deposited in the Government Treasury, Agra.

That the Deponent, being duty-bound under law, is committed to ensuring strict compliance with all directions of this Hon'ble Tribunal and undertakes to adhere to any further orders or instructions issued hereafter, without demur or delay.

7. Hence, the present response is being submitted for the kind perusal of this Hon'ble Tribunal and it is prayed that the same be taken on record.



2025

  
**DEPONENT**  
Divisional Forest Officer  
Social Forestry Division  
AGRA

**VERIFICATION**

Verified at ...~~AGRA~~...on this ...~~29~~... day of October, 2025 that the contents of the above affidavit are true and correct to the best of my knowledge and belief and nothing material has been concealed there from.



  
**DEPONENT**  
Divisional Forest Officer  
Social Forestry Division  
AGRA

**ATTESTED**  
  
29-10-2025  
Devi Prasad Pandey (Advocate)  
DISTT. NOTARY  
R. No. 10942/2015  
Gazetted Officer, Agra

भारतीय स्टेट बैंक  
 State Bank of India  
 जारी करने वाली शाखा  
 Issuing Branch: ACB ACHNERA  
 कोड नं. / CODE No: 06343  
 Tel No.

मांगे जाने पर PRABHAGIY NIDESHAJIK SAMAJIK VA NIKI PRABHAG AGRA\*.....  
 ON DEMAND PAY  
 रुपय RUPEES One Lakh Twenty Five Thousand Only

मांगे प्राप्त / VALUE RECEIVED  
 अदा करें ₹ 125000.00

Key: SUFJUW Sr. No: 156665  
 मांगे प्राप्त / VALUE RECEIVED  
 अदा करें ₹ 125000.00

Key: SUFJUW Sr. No: 156665  
 Name of Applicant Lal Singh

भारतीय स्टेट बैंक  
 STATE BANK OF INDIA  
 अदाकर्ता शाखा / DRAWEE BRANCH: AGRA MAIN BRANCH  
 कोड नं. / CODE No: 00602

3 महीने के लिए वैध  
 VALID FOR 3 MONTHS ONLY

1,50,000/- या अधिक के लिए जारी करने वाले अधिकारी को दो अधिकारी  
 INSTRUMENTS FOR ₹ 1,50,000 & ABOVE MUST BE SIGNED BY TWO OFFICERS

27052025  
 D D M M Y Y Y Y

या उनके आदेश पर  
 OR ORDER

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भारतीय स्टेट बैंक  
 STATE BANK OF INDIA  
 अदाकर्ता शाखा / DRAWEE BRANCH: AGRA MAIN BRANCH  
 कोड नं. / CODE No: 00602

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# 383 ANNEXURE-2

